

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.11.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	IA 554/19, For orders	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhania & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate

sr. Counsel, Lakshmy Iyengar,

for, Milind Dange - 9449599857 medal
ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Advocate for Embedding Applicant.
P.A. No. 554/2019

Advocate for Respondent/
Corporate Substn

Sreeharan
(SREETHARAN) 9948623743
(P.L. VITHWANATH)
(MBENA VENKESWAR)



(HARSHA)

~~G S VENKAT SUBBARAO~~

Senior

ORDER

Heard Shri Lakshmy Iyengar, learned Senior Counsel for the Petitioner and Shri Seetharam, Shri G.L.Vishwanath, Ms. Meena Venugopal, learned Counsels for the impleading Applicants in I.A.No.554/2019 and Shri Harsha, learned Counsel for the Respondent.

Order Reserved in IA and Company Petition.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer